

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2020 (TUESDAY)

COURT III

11:00 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt. Ltd. & Anr.	Rajiv Singh	Ashwini Mata Suresh Dobhal
2.	Comp. App. (AT) (Ins) No. 1182 of 2019	Manesh Agarwal Vs. Bank of India & Anr.	Anuja Pethia	Alok Tiwari
3.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	
4.	Comp. App (AT) (Ins) No. 1455 of 2019	Anubhav Anilkumar Agarwal Vs. Om Prakash Rohra & Anr.	Mahesh Agarwal	Amritpal Singh Khalsa
5.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	P.K. Sachdeva
6.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
7.	Comp. App (AT) (Ins) No. 1499 of 2019	Partha Sadhan Bose Vs. Sugesan Transport Pvt. Ltd.& Anr.	Pinaki Addy	Udian Sharma
8.	Comp. App (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	
9.	Comp. App (AT) (Ins) No. 1521 of 2019	Regional P.F. Commissioner Vs. T.V. Balasubramanian (RP) (Sholingur Textiles Ltd.) & Anr.	Manish Dhir	
10.	Comp. App. (AT) (Ins) No. 45 of 2020	A Srinivasan Vs. PMI Engineering Exports Pvt. Ltd.	Anannya Ghosh	Aravindh. S

For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	Pankaj Aggarwal- IRP Rajiv Narayan-R2
12.	Comp. App. (AT) (Ins) No. 189 of 2020	Duggal Associates Pvt. Ltd. Vs. Roofs and Ceilings Pvt. Ltd	Sushant	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
14.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
15.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand- RP
16.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd & Anr.	Meghna Mishra	Atul Sharma
17.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd.& Anr. With	D. Abhinav Rao	Nikhil Jain-R1& 2
18.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd.& Anr. With	D. Abhinav Rao	Nikhil Jain-R1& 2
19.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	Nikhil Jain-R1& 2

For Hearing

20.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha- R2
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By Order

-sd/-
Registrar